COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 324 OF 2016

Dated: 11th December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s) Vs.

Sasan Power Ltd. & Ors.

...Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **20.02.2018**.

Court Master